

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS
(with appln. (s) for c/delay in filing slp)

Respondent(s)

Date : 12/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav K. Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of all the 14 respondents is
still awaited.

List again on 6.4.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.02.17
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